

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1902  
ANSWERED ON:26.03.2012  
CRF  
Chauhan Shri Dara Singh

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether 40 per cent amount accrued from cess on diesel/petrol and 60 per cent on the basis of the areas of the State is due on the Union Government under the Central Road Fund Scheme in respect of State of Uttar Pradesh;
- (b) if so, the details thereof;
- (c) whether the Union Government has allocated the accrual amount this year to the State Government of Uttar Pradesh;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

- (a) &(b) No, Madam. Funds under Central Road Fund Scheme is allocated 30 percent based on amount accrued from cess on diesel/petrol and 70 percent on the basis of geographical area of the State.
- (c) Yes, Madam
- (d) The accrual amount this year to the State Government of Uttar Pradesh is Rs. 180.28 crore.
- (e) Does not arise.